

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO.228/Chd/Pb/2017

Sanjay Gupta

...Petitioner

Versus.

Supreme Tex Mart Ltd.

...Respondent

Present: Mr. Aman Bahri and Ms. Aastha Ray, Advocates for petitioner.
Mr. Praveen Gupta, Advocate for respondent.

To be listed alongwith CP No.154/Chd/Pb/2017 on 24.10.2017.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

October 11, 2017
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